

MR. CHAIRMAN: Thank you, Hanumanthaiahji. You have done a very good study of the Bill and made a very good presentation. If there is peace and if there is proper application of mind, you will get such good speeches. This is for all the hon. Members. You really spoke well.

I suppose that employment was given to the transgender people in the Kochi Metro when I was the Urban Development Minister. I had gone there for inauguration. Now, Shri Sanjay Singh.

श्री संजय सिंह: सर, अगर कल बोलने की इजाजत दे दें, तो अच्छा होगा।

MR. CHAIRMAN: Okay. Now, I take up Special Mentions. These have to be laid.

SPECIAL MENTIONS*

Demand to fire the minimum wages for supporting staff in private hospitals

श्री हरनाथ सिंह यादव (उत्तर प्रदेश): महोदय, निजी क्षेत्र के चिकित्सालयों व चिकित्सा शिक्षण संस्थानों में सहयोगी स्टाफ की अत्यधिक महत्वपूर्ण भूमिका होती है परन्तु अधिकांश चिकित्सालयों व चिकित्सा शिक्षण संस्थानों में सहयोगी स्टाफ का बड़ा शोषण होता है।

अधिकांश चिकित्सालय रोगियों से मोटी फीस लेते हैं, परन्तु वह सहयोगी कर्मचारियों को सामान्यतः बहुत कम वेतन देते हैं और सहयोगी कर्मचारियों के लिए कोई सेवा नियमावली नहीं है, जिसके कारण उनकी गर्दन पर सेवायें समाप्त कर देने की तलवार हर समय लटकती रहती है।

मैं अभी कुछ दिन पूर्व राजधानी के अत्यधिक प्रतिष्ठा प्राप्त एक चिकित्सालय में गया था। मैंने भिन्न-भिन्न वर्ग के कई कर्मचारियों से जानकारी ली, तो सुनकर दंग रह गया कि अधिकांश सहयोगी स्टाफ 10-12 हजार रुपये से लेकर 20 हजार रुपये तक में अपनी सेवायें देने के लिए विवश है। इसके बाद मैंने राजधानी के तीन अन्य उच्च प्रतिष्ठा प्राप्त चिकित्सालयों में अपने कुछ लोगों से सर्वेक्षण कराया तो उन चिकित्सालयों के सहयोगी स्टाफ का वेतन व सेवा सुरक्षा का हाल भी बहुत खराब है।

कोई चिकित्सालय व चिकित्सा शिक्षण संस्थान सुयोग्य एक्सरे टेक्नीशियन, पैथोलोजी टेक्नीशियन, ईसीजी टेक्नीशियन, आपरेशन थियेटर, नर्सिंग स्टॉफ, सफाई कर्मचारी, सुरक्षा गार्ड, फार्मैसिस्ट तथा योग्य प्रशासनिक सिस्टम आदि के बिना उच्च कोटि की गुणवत्ता युक्त सेवायें नहीं दे सकता।

*Laid on the Table.

अतः मैं सरकार से मांग करता हूँ कि - देश भर के निजी चिकित्सालयों का श्रेणीकरण करके, सहयोगी स्टाफ की सेवा शर्तों तथा प्रत्येक वर्ग के सहयोगी कर्मचारी का निम्नतम वेतनमान निर्धारित करने की कार्यवाही प्राथमिकता देकर सुनिश्चित की जाये, ताकि वह तनाव मुक्त होकर रोगियों को अपनी सर्वश्रेष्ठ सेवायें दे सकें।

Demand to withdraw the environmental clearance to Kalasa-Bhandura project

SHRI VINAY DINU TENDULKAR (Goa): Environmental clearance by the Ministry of Environment, Forests and Climate Change to Kalasa-Bhandura Project of the State of Karnataka involves diversion of water from Mahadei river which is the life line of Goa.

This has caused deep sense of distress among the people of Goa. As you may be aware, the award of the Mahadei Water Disputes Tribunal has not been yet notified by the Central Government. In fact, all three States involved, that is, Goa, Karnataka and Maharashtra have filed appeals in the Supreme Court and the matter is currently *sub-judice*. The Kalasa Bhandura Project, an old proposal of Karnataka has been opposed by Goa on various grounds including destruction of flora and fauna. Any go-ahead for this is untenable apart from being detrimental to the interests of Goa and its people.

May I pray the Minister of Environment, Forests and Climate Change to withdraw the environmental clearance or go-ahead given to the Kalasa-Bhandura Project forthwith? I look forward to your immediate intervention in the matter.

Demand for probe into the suicide of an IIT, Madras Student

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, the incidents of suicide among students are on the rise. Just last week, Fathima Latheef, a first-year Master's student at IIT, Madras, had committed suicide. There was a mystery behind her death. Her suicide note reportedly names a Professor that he was the cause of her death.

Her parents also said that their daughter was subjected to harassment and she was under the fear of a Professor of the Institute.

She had allegedly taken her own life by hanging herself from the ceiling fan of her hostel room, last week. She was a native of Kerala and was pursuing an integrated MA Programme at the institute.

We demand a fair probe into the death of Fatheema Latheef. This is not for the first time that a student has committed suicide inside a campus. There have been several such instances in the past too, for example, the cases of Rohit Vemulla and Payal Tadvi. Yet, the management had not taken any preventive steps in this regard. In her